

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.206
C.P. (IB)/188(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Mercedes-Benz Financial Services India Private Limited
Vs
M/s. Emerald Luxury Cars LLP

.....Applicant

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. S.Namasivayam, Adv.
For the Respondent : None

ORDER

None present for the respondent.

Ld. Counsel appearing for the applicant submitted that settlement talks are going on with the corporate debtor, hence, requested for adjournment for three weeks.

Re-list before the regular bench on 15.03.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)